channelised through the State Fin ance Development Corporations, are not being utilised properly. What is the machinery with the Central Gov ernment to see whether these funds which are provided, are utilised p*#-per'.y or not? We have seen it thro ugh our Parliamentary Committees and other official visits that these funds are not being properly utilised. What is the machinery with the Go vernment to supervise and monitor the allocation and utiliastion of funds?

SHRI K. V. THANGKABALU: We are regularly monitoring it with the State Governments. Our officials are visiting the States to verify it. With regard to State Fin-ance Development Corporation, we have a share of 49 per cent in the Central Government We have our own Directors and Joint Secretaries who do go to the States and verify and only then the funds are released without verification, we do not re_ lease the funds. If the hon. Member has any speifie case \n mind, I am prepared to have it checked up with the State Government. So far as we are concerned, we do not have any instance of that nature, particularly with Karnataka.

THE DEPUTY CHAIRMAN: Next question. Her$_c$ I have a comment to make because Question Nos. 664, 665, 667, 669 and 674— all of them—deal with Kendriya Vidya-laya I do not know what is going on and why similar question have betn admitted. Even the language i$_s$ the same; the stand it. I am going to ask the people who are admitting questions. What is the whole idea? There is one Member who has asked three times the same question, So, I club all of them.

.Recommendations of Kendriya Vid-yala Review Committee

@*664. SHRI CHATURANAN MISHRA:†
SHRI SHIV CHARAN SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state what has been the fate of the recommendations made by the Kendriya Vidayalaya Sangathan Review Committee headed by Dr. B. D. Sharma which submitted its report more than six years ago?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग में उप-मंत्री) (कुमारी शैलजा) : कार्यान्वयन के लिए सिफारिशों की जांच मानव संसाधन विकास मंत्रालय के सचिव की अध्यक्षता के तहत अधिकार प्राप्त समिति द्वारा की गई थी। केन्द्रीय विद्यालय संगठन के शासी बोर्ड ने सितम्बर, 1993 में स्थिति की आगे पुनरीक्षा की और इस सम्बंध में बोर्ड द्वारा एक उप-समिति का गठन किया गया है।

Operation of select panels in KVS

@*665. SHRI J. S. RAJU:
SHRI KAILASH NARAIN SARANG:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased lo state:

(a) whether Kendriya Vidyalaya Sangathan follows Government of India rules which govern preparation and operation of select panels for different categories of posts of Kendriya Vidyalayas, its regional and Headquarter Offices or has framed

The question was actually asked OH the floor of the House by Shri Chaturanan Mishra.

(^Questions Nos. 664, 665 and 669 have been clubbed being the similar Questions,

separate set of rules as distinct from those of Government of India in this regard;

(b) what are the details of rules which govern KVS' select panels for direct recruitment;

(c) whether these have since been applied while operating panels of candidates selected for direct recruitment to the posts of Assistant Commissioners; and

(d) if so_ the details therefor and if not. the reasons and justification thereof?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग) में उप-मंत्री (कुमारी शैलजा) : (क) और (ख) केन्द्रीय विद्यालय संगठन द्वारा कार्मिक विभाग द्वारा जारी किए गए नियमों और अनुदेशों का आवश्यक परिवर्तनों के साथ, सामान्यत: अनुसरण किया जाता है। पदोन्नतियां, विभागीय पदोन्नति समिति द्वारा सिफारिश की गई नाम-सूची के आधार पर और सीधी भर्ती और चयन समिति द्वारा खुले चयन और तैयार की गई नाम सूची के आधार पर की जाती है।

(ग) और (घ) जी हां। वर्ष 1993–94 के दौरान सहायक आयुक्तों के पदों के लिए नाम चयन सूची कार्य-विधि और नियमों के अनुसार तैयार की गई थी।

Preparation of select panels for different posts 'I K.V.S.

@*669 SHRI SUNDER SINGH BHANDARI:
SHRI SHIV CHARAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether there is any provision of preparing select panels of direct recruits to different categories of posts of Kendriya Vidyalaya Sanga-than jn two parts—i.e. main panel and reserve panel;

(b) whether it is also a fact that the reserve panel is operated upon only after giving offers to all those finding place in the main panel; and

(c) if so, the reason and justification of operating both the parts simultaneously in case of select panels of Assistant Commissioners re-cently.

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग) में उप-मंत्री (कुमारी शैलजा): (क) और (ख) केन्द्रीय विद्यालय संगठन में सहायक आयुक्त के पद पर सीधी भर्ती चयन समिति द्वारा खुले चयन और तैयार की गई नाम-सूची के आधार पर की जाती है। नियुक्तियां उपलब्ध रिक्त पदों पर नाम-सूची में उम्मीदवारों के क्रमानुसार की जाती है और शेष उम्मीदवारों को, यदि कोई हों, आगे होने वाले प्रत्याशित रिक्त पदों के लिए आरक्षित रखा जाता है।

(ग) प्रश्न नहीं उठता।

श्री चतुरानन मिश्र : महोदया, मामला यह है कि केन्द्रीय विद्यालय सीधे केन्द्रीय सरकार के मातहत हैं जिनकी हालत दिन पर दिन खराब होती चली जा रही है। एक-एक सेक्शन में 80–85 स्टूडेंट्स रहा करते हैं उनके बैठने के लिए जगह नहीं होती। जो साइंस लेबोरेट्री वगैरह है उसका कम से कम 10वीं क्लास तक इस्तेमाल नहीं हो रहा है। बहुत तेजी से पतन हो रहा है शिक्षा के स्टैंडर्ड का। हमने जब पूछा कि इसको दुरुस्त करने के लिए जो बी. डी. शर्मा कमेटी 1987–88 में बनी थी तो उसको लागू करने के लिए क्या किया गया है, तो मंत्री महोदया कहती हैं कि एक और कमेटी बैठा दी। अब पहली कमेटी बैठी 1987–88 में, दूसरी हाइ पावर कमेटी बैठी 1988–89 में, तीसरी सब कमेटी स्क्रीनिंग कमेटी बैठी 1989 में और चौथी अभी बैठी है भाई देवेन्द्र मेहता कमेटी। वह कह रहे हैं कि 10

@@Question Nos. 664, 665 and 660 have been clubbed being the similar Questions.